

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: AT HYDERABAD**

Sub: High Court for the State of Telangana – Nomination of Local Officers of the cadre of District Judge and Senior Civil Judge of Hyderabad and Rangareddy to attend the Centenary Memorial Lecture of late Hon'ble Sri Justice Alladi Kuppuswami, Chief Justice retired, on 07.04.2019 from 10.00 am to 1.00 pm at the Judicial Academy – Orders - Issued.

ORDER ROC.NO.177/SO/2019, DATED 3.04.2019

The Hon'ble High Court has been pleased to nominate the Local Officers of the cadre of District Judge and Senior Civil Judge of Hyderabad and Rangareddy to attend the Centenary Memorial Lecture of late Hon'ble Sri Justice Alladi Kuppuswami, Chief Justice retired, on 07.04.2019 from 10.00 am to 1.00 pm at the Judicial Academy.

All the Local Officers of the cadre of District Judge and Senior Civil Judge of Hyderabad and Rangareddy shall report at Judicial Academy at 9.30 am.


REGISTRAR (ADMINISTRATION)

To

- 1) The Chief Judge, City Civil Court, Hyderabad.
- 2) The Chief Judge, City Small Causes Court, Hyderabad.
- 3) The Metropolitan Sessions Judge, Hyderabad.
- 4) The Prl. District & Sessions Judge, Rangareddy District.
- 5) The Registrar (IT-cum-CPC),

High Court for the State of Telangana, Hyderabad (with a request to place the same in the High Court's website)

} **With a request to communicate the same to all the District Judges and Senior Civil Judges under your control.**